

PATNA HIGH COURT

NOTIFICATION

Dated : 13th April, 2018

No. **143** : On being relieved of his present assignment, Sri Ram Shreshtha Roy, District and Sessions Judge, presently posted as Secretary, Bihar Legislative Assembly, Patna is transferred and posted as District and Sessions Judge of Bhagalpur.

By order of the High Court,
Sd/-B.N. Pandey
I/C Registrar General

Memo No. 28715 - 28729 Dated 13th April, 2018

Copy forwarded to the Principal Secretary, Department of General Administration, Government of Bihar, Patna / The Secretary to the Government of Bihar, Law Department, Patna / Accountant General (G.E. 7), Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / District and Sessions Judge, Bhagalpur / ^{sr} Ram Shreshtha Roy, Secretary, Bihar Legislative Assembly, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. Monitoring Cell-II, Patna High Court, Patna / S.O. I/C Judicial Officers Services Record Room, Patna / Senior Programmer, Patna High Court, Patna for information and necessary action.

(-) He is directed to join his new assignment soon on being relieved of his present deputation post.

[-] He is requested to get Sri Ram Shreshtha Roy relieved of his present post to enable him to join his new assignment soon thereafter.

(-) For Sri Ram Shreshtha Roy only.

[-] For :-

- (i) Principal Secretary, Department of General Administration, Government of Bihar, Patna.
- (ii) The Secretary to the Government of Bihar, Law Department, Patna.

By order of the High Court,


12/04/2018
I/C Registrar General

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : 13th April, 2018.

No. **145** A : Sri Mazhar Imam, District and Sessions Judge, Madhepura is transferred and posted as District and Sessions Judge of Banka vice Sri Rajendra Prasad Mishra, since transferred.

By order of the High Court

Sd/- B.N.Pandey

I/C Registrar General

Memo No. 28749-28764 / Dated, Patna, the 13th April, 2018

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna / Secretary to the Government of Bihar, Law Department, Patna / Accountant General (G.E. 7), Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar I.T.-cum. C.P.C., Patna High Court, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / District and Sessions Judge, Banka / District and Sessions Judge, Madhepura / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Sri Mazhar Imam, District and Sessions Judge, Madhepura / S.O. I/C Monitoring Cell-II, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information and necessary action.

(He is directed to make over charge of his present post at Madhepura in consultation with Sri Rajendra Prasad Mishra in order to join his new assignment at Banka)

(-) For Sri Mazhar Imam only.

By order of the High Court,

MZ
12/04/2018
I/C Registrar General

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : 13th April, 2018.

No. **148** A : Sri Rajendra Prasad Mishra, District and Sessions Judge, Banka is transferred and posted as District and Sessions Judge of Rohtas at Sasaram.

By order of the High Court

Sd/- B.N.Pandey

I/C Registrar General

Memo No. 28822-28837/

Dated, Patna, the 13th April, 2018

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna / Secretary to the Government of Bihar, Law Department, Patna / Accountant General (G.E. 7), Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar I.T.-cum. C.P.C., Patna High Court, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / District and Sessions Judge, Banka / District and Sessions Judge, Rohtas at Sasaram / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Sri Rajendra Prasad Mishra, District and Sessions Judge, Banka / S.O. I/C Monitoring Cell-II, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information and necessary action.

(He is to make over charge of his present post at Banka immediately to join his new assignment soon thereafter)

His Representation dated 06.02.2018 accordingly stands disposed off).

(-) For Sri R. P. Mishra.

By order of the High Court,



12/04/2018

I/C Registrar General